

ORDER**Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)**

In continuation of Order No. 47/RG/Spl/Misc. dated 26.01.2021, Order/Notice No. 48/RG/Spl/Misc. dated 27.01.2021, Order No. 50/RG/Spl/Misc. dated 29.01.2021 and Order No. 51/RG/Spl/Misc. dated 02.02.2021 issued regarding limited physical hearing, the Hon'ble the Chief Justice has been pleased to order that following Hon'ble Benches will hold the court through physical hearing w.e.f. 15.02.2021 to 19.02.2021 in Court Number mentioned against them as under :

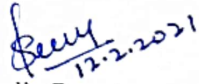
<u>SR. NO.</u>	<u>HON'BLE BENCH</u>	<u>COURT NO.</u>
<u>15.02.2021</u>		
1.	Hon'ble the Chief Justice Hon'ble Mr. Justice Arun Palli	01
2.	Hon'ble Mr. Justice Hari Pal Verma	49
3.	Hon'ble Mr. Justice Anupinder Singh Grewal	68
4.	Hon'ble Mr. Justice Harminder Singh Madaan	69
5.	Hon'ble Mr. Justice Arun Monga	25
6.	Hon'ble Mrs. Justice Alka Sarin	26
<u>16.02.2021</u>		
1.	Hon'ble Mr. Justice Jaswant Singh Hon'ble Mr. Justice Sant Parkash	02
2.	Hon'ble Mr. Justice Raj Mohan Singh	49
3.	Hon'ble Ms. Justice Jaishree Thakur	68
4.	Hon'ble Mr. Justice Deepak Sibal	69
5.	Hon'ble Mr. Justice Sudhir Mittal	25
6.	Hon'ble Mr. Justice Harsimran Singh Sethi	26
<u>17.02.2021</u>		
1.	Hon'ble Mr. Justice Rajan Gupta Hon'ble Mr. Justice Karamjit Singh	02
2.	Hon'ble Mr. Justice Sudip Ahluwalia	49
3.	Hon'ble Mr. Justice Harinder Singh Sidhu	68
4.	Hon'ble Mr. Justice B.S. Walia	69
5.	Hon'ble Mr. Justice Girish Agnihotri	25
6.	Hon'ble Mrs. Justice Meenakshi I. Mehta	26

Seal
12-2-2021

<u>18.02.2021</u>		
1.	Hon'ble Mr. Justice Ajay Tewari Hon'ble Mr. Justice Rajesh Bhardwaj	02
2.	Hon'ble Mr. Justice Amol Rattan Singh	49
3.	Hon'ble Mr. Justice Rajbir Sehrawat	25
4.	Hon'ble Mr. Justice Mahabir Singh Sidhu	26
5.	Hon'ble Mr. Justice Suvir Sehgal	68
6.	Hon'ble Mr. Justice Jasgurpreet Singh Puri	69
<u>19.02.2021</u>		
1.	Hon'ble Mr. Justice Jitendra Chauhan Hon'ble Mr. Justice Vivek Puri	02
2.	Hon'ble Mrs. Justice Lisa Gill	25
3.	Hon'ble Mr. Justice Anil Kshetarpal	26
4.	Hon'ble Mr. Justice Lalit Batra	49
5.	Hon'ble Mr. Justice Arun Kumar Tyagi	68
6.	Hon'ble Mr. Justice Harnaresh Singh Gill	69

2. Entry to the aforesaid Court Rooms will be permitted from Gate No. 5 only except Entry for Court Room Nos. 1 & 2 which will be permitted from Gate No.1 only.
3. All are requested to comply with the instructions already issued vide Order No. 50/RG/Spl./Misc. dated 29.01.2021 providing "**STANDARD OPERATING PROCEDURE FOR LIMITED PHYSICAL HEARING IN THE HIGH COURT OF PUNJAB AND HARYANA**".

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
12.02.2021